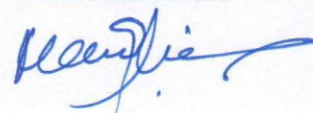


**Minutes for cases under Special Advance Authorization Scheme for Export of Articles
of Apparel and Clothing Accessories
(Para 4.04A(1) of FTP) Meeting No.05/AM21 dated 03.02.2021
Actually held on 03.02.2021**

Case No.1	M/s. Shahi Exports Pvt. Ltd. (SPL)		
NC Meeting No.05-AM21 dated 03.02.2021	F. No. 01/84/171/00478/AM-21/DES-V		
Decision: M/s. Shahi Exports Pvt. Ltd. vide their application dated 30.12.2020 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:			
Details of Export List	Qty	Details of import item	Qty. Recommended
Mens Trouser (Style No. PTR214665) Made of 56% Linen 43% Cotton 1% Elastane Dyed Woven Fabric GSM 200 (Tolerance + or – 10%)	1750 Nos.	56% Linen 43% Cotton 1% Elastane RFD Woven Fabric GSM 200 (Tolerance + or – 10%)	2.25 Sq. Mtr/pc.
The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.			

Case No.2	M/s. Shahi Exports Pvt. Ltd. (SPL)										
NC Meeting No. 05-AM21 dated 03.02.2021	F. No. 01/84/171/00479/AM-21/DES-V										
Decision: M/s. Shahi Exports Pvt. Ltd. vide their application dated 30.12.2020 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:											
<table><tr><th>Details of Export List</th><th>Qty</th><th>Details of import item</th><th>Qty. Recommended</th></tr><tr><td>Ladies Three-Fourth Pant (Style No. AL8672/AW8672) Made of 96% Nylon 4% Elastane Dyed Woven Fabric GSM 138 (Tolerance + or – 10%)</td><td>3820 Nos.</td><td>96% Nylon 4% Elastane Dyed Woven Fabric GSM 138 (Tolerance + or – 10%)</td><td>5730 Sq. Mtr.</td></tr></table>	Details of Export List	Qty	Details of import item	Qty. Recommended	Ladies Three-Fourth Pant (Style No. AL8672/AW8672) Made of 96% Nylon 4% Elastane Dyed Woven Fabric GSM 138 (Tolerance + or – 10%)	3820 Nos.	96% Nylon 4% Elastane Dyed Woven Fabric GSM 138 (Tolerance + or – 10%)	5730 Sq. Mtr.			
Details of Export List	Qty	Details of import item	Qty. Recommended								
Ladies Three-Fourth Pant (Style No. AL8672/AW8672) Made of 96% Nylon 4% Elastane Dyed Woven Fabric GSM 138 (Tolerance + or – 10%)	3820 Nos.	96% Nylon 4% Elastane Dyed Woven Fabric GSM 138 (Tolerance + or – 10%)	5730 Sq. Mtr.								
The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.											

Case No.3	M/s. Shahi Exports Pvt. Ltd. (SPL)
NC Meeting No. 05-AM21 dated 03.02.2021	F. No. 01/84/171/00480/AM-21/DES-V
Decision: M/s. Shahi Exports Pvt. Ltd. vide their application dated 31.12.2020 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and	



clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty. Recommended
Ladies Sleeveless Jacket with Hood (Style No. 104026) Made of 100% Cotton Dyed Woven Fabric GSM 407 (Tolerance + or – 10%)	4360 Nos.	100% Cotton Dyed Woven Fabric GSM 407 (Tolerance + or – 10%)	8284 Sq. Mtr

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.4	M/s. Shahi Exports Pvt. Ltd. (SPL)
NC Meeting No. 05-AM21 dated 03.02.2021	F. No. 01/84/171/00481/AM-21/DES-V

Decision: M/s. Shahi Exports Pvt. Ltd. vide their application dated 31.12.2020 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty. Recommended
Gents Jacket (Style No. 104916) Made of 100% Cotton Corduroy Dyed Woven Fabric GSM 302 (Tolerance + or – 10%)	19200 Nos.	100% Cotton Corduroy Dyed Woven Fabric GSM 302 (Tolerance + or – 10%)	57600 Sq. Mtr

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.5	M/s. Shahi Exports Pvt. Ltd. (SPL)
NC Meeting No. 05-AM21 dated 03.02.2021	F. No. 01/84/171/00482/AM-21/DES-V

Decision: M/s. Shahi Exports Pvt. Ltd. vide their application dated 31.12.2020 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty.	Details of import item	Qty. Recommended
Gents Jacket with Hood (Style No. AM0548) Made of 98% Cotton 2% Elastane Yarn Dyed Woven Fabric GSM 160 and Hood Made of Indigenous Fabric – 100% Polyester Dyed Fleece Knitted Fabric GSM 250 (Tolerance + or – 10%)	28460 Nos.	98% Cotton 2% Elastane Yarn Dyed Woven Fabric GSM 160 (Tolerance + or – 10%)	96764 Sq. Mtr

The copy of the application is being forwarded to the concerned RA for further necessary action and

compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.6	M/s. Shahi Exports Pvt. Ltd. (SPL)
NC Meeting No. 05-AM21 dated 03.02.2021	F. No. 01/84/171/00483/AM-21/DES-V

Decision: M/s. Shahi Exports Pvt. Ltd. vide their application dated 31.12.2020 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty. Recommended
Ladies Pullover with Hood (Style No. 21150435) Made of 80% Cotton 20% Polyester Dyed Fleece Knitted Fabric GSM 220 (Tolerance + or – 10%)	2780 Nos.	80% Cotton 20% Polyester Dyed Fleece Knitted Fabric GSM 220 (Tolerance + or – 10%)	6255 Sq. Mtr

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.7	M/s. Shahi Exports Pvt. Ltd. (SPL)
NC Meeting No. 05-AM21 dated 03.02.2021	F. No. 01/84/171/00484/AM-21/DES-V

Decision: M/s. Shahi Exports Pvt. Ltd. vide their application dated 07.01.2021 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty.	Details of import item	Qty. Recommended
Ladies Jacket (Style No. 344J2244) Made of 98% Cotton 2% Elastane Denim Woven Fabric GSM 356 (Tolerance + or – 10%)	8450 Nos.	98% Cotton 2% Elastane Denim Woven Fabric GSM 356 (Tolerance + or – 10%)	21970 Sq. Mtr

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.8	M/s. Shahi Exports Pvt. Ltd. (SPL)
NC Meeting No. 05-AM21 dated 03.02.2021	F. No. 01/84/171/00485/AM-21/DES-V

Decision: M/s. Shahi Exports Pvt. Ltd. vide their application dated 08.01.2021 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the

Committee approved the input output norms as under:

Details of Export List	Qty.	Details of import item	Qty. Recommended
Girls Jacket with Hood (Style No.SC1092/SY1092) Made of 100% Polyester PU Coated Printed Woven Fabric GSM 110 (Tolerance + or – 10%)	8000 Nos.	100% Polyester PU Coated Printed Woven Fabric GSM 110 (Tolerance + or – 10%)	12000 Sq. Mtr

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.9	M/s. Shahi Exports Pvt. Ltd. (SPL)
NC Meeting No. 05-AM21 dated 03.02.2021	F. No. 01/84/171/00486/AM-21/DES-V

Decision: M/s. Shahi Exports Pvt. Ltd. vide their application dated 08.01.2021 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty.	Details of import item	Qty. Recommended
Girls Bib and Brace (Style No.SC1092/SY1092) Made of 100% Nylon PU Coated Dyed Woven Fabric GSM 105 with 100% Polyester Dyed Woven Fabric GSM 255 and 100% Polyester Dyed Fleece Knitted Fabric GSM 250 (Tolerance + or – 10%) GSM 110 (Tolerance + or – 10%)	8000 Nos.	100% Nylon PU Coated Dyed Woven Fabric GSM 105 (Tolerance + or – 10%)	8320Sq. Mtr.
		100% Polyester Dyed Woven Fabric GSM 255 (Tolerance + or – 10%)	2880Sq. Mtr.
		100% Polyester Dyed Fleece Knitted Fabric GSM 250 (Tolerance + or – 10%)	2880 Sq. Mtr.

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.10	M/s. Gokaldas Exports Ltd. (SPL)
NC Meeting No. 05-AM21 dated 03.02.2021	F. No. 01/84/171/00487/AM-21/DES-V

Decision: M/s. Gokaldas Exports Ltd. vide their application dated 12.01.2021 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty.	Details of import item	Qty. Recommended
------------------------	------	------------------------	------------------

Denim Bib Overall (Men) (Style No. 104672) Made of 100% Cotton Denim Woven Fabric GSM 347 (Tolerance + or – 10%)	100000 (Nos.)	100% Cotton Denim Woven Fabric, Width 58 inches +/- 5% GSM 347 (Tolerance + or – 10%)	3.25 Sq. Mtr./pc
		65% Polyester 35% Cotton Twill Lining Fabric Width 66 inches +/-5%, GSM 194 (Tolerance + or – 10%)	33,737.62 Sq. Mtr.

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.11	M/s. Richa Global Exports Pvt. Ltd. (SPL)
NC Meeting No. 05-AM21 dated 03.02.2021	F. No. 01/84/171/00488/AM-21/DES-V

Decision: M/s. Richa Global Exports Pvt. Ltd. vide their application dated 07.01.2021 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty.	Details of import item	Qty. Recommended
Ladies Dress (Style No.3398U) Made of 100% Viscose (Rayon) Printed Woven Fabric GSM 150 (Tolerance + or – 10%)	2638 Nos.	100% Viscose (Rayon) Printed Woven Fabric GSM 150 (Tolerance + or – 10%)	4.50 Sq. Mtr/pcs

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.12	M/s. Richa Global Exports Pvt. Ltd. (SPL)
NC Meeting No. 05-AM21 dated 03.02.2021	F. No. 01/84/171/00489/AM-21/DES-V

Decision: M/s. Richa Global Exports Pvt. Ltd. vide their application dated 12.01.2021 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty.	Details of import item	Qty. Recommended
Ladies Long Flayer Dress (Style No.563196/567262) Made of 100% Polyester Dyed Woven Fabric GSM 89 (Tolerance + or – 10%)	3010 (Nos.)	100% Polyester Dyed Woven Fabric GSM 89 (Tolerance + or – 10%)	21070 Sq. Mtr.

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same

Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.13	M/s. Oriental Fashion Exports (India) Pvt. Ltd.
NC Meeting No. 05-AM21 dated 03.02.2021	F. No. 01/84/171/00490/AM-21/DES-V

Decision: M/s. Oriental Fashion Exports (India) Pvt. Ltd. vide their application dated 11.01.2021 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty.	Details of import item	Qty. Recommended
INFANT TOP (Style No. 682775, Top) Made of 55% Linen 45% Cotton Solid Dyed Woven Fabric GSM 130 (Tolerance + or – 10% Variation) with Indigenous Lining	4320 Nos.	55% Linen 45% Cotton Solid Dyed Woven Fabric GSM 130 (Tolerance + or – 10% Variation)	1944 Sq. Mtr
INFANT BLOOMER (Style No. 682775, Bottom) Made of 55% Linen 45% Cotton Solid Dyed Woven Fabric GSM 130 (Tolerance + or – 10% Variation) with Indigenous Lining	4320 (Nos)	55% Linen 45% Cotton Solid Dyed Woven Fabric GSM 130 (Tolerance + or – 10% Variation)	1120 Sq. Mtr

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.14	M/s. Afflatus International (SPL)
NC Meeting No. 05-AM21 dated 03.02.2021	F. No. 01/84/171/00491/AM-21/DES-V

Decision: M/s. Afflatus International vide their application dated 13.01.2021 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty.	Details of import item	Qty. Recommended
Ladies Shorts (Style No.962109) Made of 100% Linen Printed Dyed Woven Fabric GSM 160 (Tolerance + or – 10%)	6825 Nos.	100% Linen Printed Dyed Woven Fabric GSM 160 (Tolerance + or – 10%)	1.60 Sq. Mtr/pcs

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.15	M/s. Afflatus International (SPL)
------------	-----------------------------------

NC Meeting No. 05-AM21 dated 03.02.2021	F. No. 01/84/171/00492/AM-21/DES-V
---	------------------------------------

Decision: M/s. Afflatus International vide their application dated 13.01.2021 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty.	Details of import item	Qty. Recommended
Ladies Trouser (Style No.963306) Made of 100% Linen Printed Dyed Woven Fabric GSM 160 (Tolerance + or – 10%)	2730 (Nos.)	100% Linen Printed Dyed Woven Fabric GSM 160 (Tolerance + or – 10%)	2.25 Sq. Mtr./pcs

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.16	M/s. Afflatus International (SPL)
NC Meeting No. 05-AM21 dated 03.02.2021	F. No. 01/84/171/00493/AM-21/DES-V

Decision: M/s. Afflatus International vide their application dated 13.01.2021 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty.	Details of import item	Qty. Recommended
Ladies Romper (Style No.962485) Made of 100% Linen Printed Dyed Woven Fabric GSM 160 (Tolerance + or – 10%)	5460 (Nos.)	100% Linen Printed Dyed Woven Fabric GSM 160 (Tolerance + or – 10%)	11308 Sq. Mtr.

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.



Case No. 17	M/s. Chelsea Mills LLP
NC Meeting No. 05/AM21 dated 03.02.2021 Actually held on 03.02.2021	F. No. 01/84/171/00471/AM-21/Des-V
<p>Decision: M/s. Chelsea Mills LLP submitted the requisite information vide letter dated 04.01.2021 for prior fixation of norms as per provision of Para 4.04 (a) (1) of FTP along with request for amendment in import/export items descriptions. The Committee considered the case as per agenda along with reply furnished by firm and following observations have been made:</p> <p>For Export Item No 214C:-</p> <ol style="list-style-type: none"> 1. Two CAD given, one same as attached with the application and the other for size S, M, L. Length is different in two CAD. 2. Style mentioned as 685117/561010 in both CAD. 3. In sketch master style 561010, sourcing office style no 685117/561010. 4. Measurement chart master style no 561010 sourcing office style 685117/561010. 5. Consumption same in both CAD @ 3.05 Sq. Mtr. /Pcs for Woven Dresses (As requested and As per CAD). <p>In application both the style no are mentioned. Applicant has not given any explanation for the above variation.</p> <p>For Export Item No 218C:-</p> <ol style="list-style-type: none"> 1. One CAD given even now though style no mentioned as 680200/680196. 2. In sketch master style 397980, sourcing office style no 680200/680196. 3. In measurement chart master style 397980, sourcing office style no 680200/680196. <p>In application style 680200/680196 mentioned. Consumption As applied and as per CAD 1.75 Sq. Mtr/pcs for infant and girls Emb Jacket.</p> <p>In this case also the applicant has not given any clarification on variation</p> <p>Applicant may clearly mentioned as to how style no are different in application , CAD , Sketch and also as to how sourcing office style no and master style no are different .</p> <p>Applicant may clearly mention the style no for each product correlating it with CAD, Sketch and Measurement Chart.</p> <p>The case stands deferred for re-listing.</p>	



Case No.18		M/s. Richa Global Exports Pvt. Ltd. (SPL)		
NC Meeting No. 05-AM21 dated 03.02.2021		F. No. 01/84/171/00452/AM-21/DES-V		
Decision: M/s. Richa Global Exports Pvt. Ltd. has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and written comments of Sh. Kuldeep Singh DCMSME, Committee approved the input output norms as under:				
Sl.	Export item	Export Qty.	Import item	Qty. recommended
1.	Baby Garments (swim wear) of 82% Nylon 18% Spandex Printed Knitted Fabric GSM 200(+/-10%) & Lining of 88% Polyester 12% Spandex Bleached Knitted Fabric GSM 180(+/-10%) Style no. 60413	610 Nos.	82% Nylon 18% Spandex Printed Knitted Fabric GSM 200(+/-10%)	390.00 (Sq. Mtrs.)
			88% Polyester 12% Spandex Bleached Knitted Fabric GSM 180(+/-10%)	244.00 (Sq. Mtrs.)
2.	Girls Swim wear of 82% Nylon 18% Spandex Printed Knitted Fabric GSM 200(+/-10%) & Lining of 88% Polyester 12% Spandex Bleached Knitted Fabric GSM 180(+/-10%) Style no. 60413	2864 Nos.	82% Nylon 18% Spandex Printed Knitted Fabric GSM 200(+/-10%)	2005. (Sq. Mtrs.)
			88% Polyester 12% Spandex Bleached Knitted Fabric GSM 180(+/-10%)	1117 (Sq. Mtrs.)
3.	Baby Garments (Swim wear) of 82% Nylon 18% Spandex Printed Knitted Fabric GSM 200(+/-10%) & 82%Nylon 18% Spandex Dyed Knitted Fabric GSM 200(+/-10%) & 88% Polyester 12% Spandex Bleached Knitted Fabric GSM 180(+/-10%) (Lining), Style no. 60413	305 Nos.	82% Nylon 18% Spandex Printed Knitted Fabric GSM 200(+/-10%)	137.00 (Sq. Mtrs.)
			82%Nylon 18% Spandex Dyed Knitted Fabric GSM 200(+/-10%)	61.00 (Sq. Mtrs.)
			88% Polyester 12% Spandex Bleached Knitted Fabric GSM 180(+/-10%)	122.00 (Sq. Mtrs.)
4.	Girls swim wear of 82% Nylon 18% Spandex Printed Knitted Fabric GSM 200(+/-10%) & 82 nylon 18% Spandex Dyed Knitted Fabric GSM 200(+/-10%) & 88% Polyester 12% Spandex Bleached Knitted Fabric GSM 180(+/-10%) (Lining), Style no. 60413	1432 Nos.	82% Nylon 18% Spandex Printed Knitted Fabric GSM 200(+/-10%)	578.00 (Sq. Mtrs.)
			82 nylon 18% Spandex Dyed Knitted Fabric GSM 200(+/-10%)	315.00 (Sq. Mtrs.)
			88% Polyester 12% Spandex Bleached Knitted Fabric GSM 180(+/-10%)	458.00 (Sq. Mtrs.)

5.	Ladies swim wear of 82% Nylon 18% Spandex Printed Knitted Fabric GSM 200(+/-10%) & Lining of 88% Polyester 12% Spandex Bleached Knitted Fabric GSM 180(+/-10%) Style no. 65760	733 Nos.	82% Nylon 18% Spandex Printed Knitted Fabric GSM 200(+/-10%)	916.00 (Sq. Mtrs.)
			88% Polyester 12% Spandex Bleached Knitted Fabric GSM 180(+/-10%)	623.00 (Sq. Mtrs.)
6.	Ladies swim wear of 82% Nylon 18% Spandex Printed Knitted Fabric GSM 200(+/-10%) & 82% Nylon 18% Spandex Dyed Knitted Fabric GSM 200(+/-10%) & 88% Polyester 12% Spandex Bleached Knitted Fabric GSM 180(+/-10%) (Lining) Style no. 65760	300 Nos.	82% Nylon 18% Spandex Printed Knitted Fabric GSM 200(+/-10%)	207.00 (Sq. Mtrs.)
			82% Nylon 18% Spandex Dyed Knitted Fabric GSM 200(+/-10%)	75.00 (Sq. Mtrs.)
			88% Polyester 12% Spandex Bleached Knitted Fabric GSM 180(+/-10%)	234.00 (Sq. Mtrs.)
7.	Baby Garments (swim wear) of 82% Nylon 18% Spandex Printed Knitted Fabric GSM 200(+/-10%) & Lining of 88% Polyester 12% Spandex Bleached Knitted Fabric GSM 180(+/-10%) Style no. 66642	600 Nos.	82% Nylon 18% Spandex Printed Knitted Fabric GSM 200(+/-10%)	432.00 (Sq. Mtrs.)
			88% Polyester 12% Spandex Bleached Knitted Fabric GSM 180(+/-10%)	276.00 (Sq. Mtrs.)
8.	Girls swim wear of 82% Nylon 18% Spandex Printed Knitted Fabric GSM 200(+/-10%) & Lining of 88% Polyester 12% Spandex Bleached Knitted Fabric GSM 180(+/-10%) Style no. 66642	2690 Nos.	82% Nylon 18% Spandex Printed Knitted Fabric GSM 200(+/-10%)	3228.00 (Sq. Mtrs.)
			88% Polyester 12% Spandex Bleached Knitted Fabric GSM 180(+/-10%)	1426.00 (Sq. Mtrs.)
9.	Baby Garments (swim wear set) of 82% Nylon 18% Spandex Printed Knitted Fabric GSM 200(+/-10%) & (Shell Upper) & 88% Polyester 12% Spandex Bleached Knitted Fabric GSM 200(+/-10%) (Shell lower)& 88% Polyester 12% Spandex Bleached	416 Nos.	82% Nylon 18% Spandex Printed Knitted Fabric GSM 200(+/-10%)	150.00 (Sq. Mtrs.)
			88% Polyester 12% Spandex Bleached Knitted Fabric GSM 200(+/-10%)	104.00 (Sq. Mtrs.)



	Knitted Fabric GSM 180(+/-10%) (Lining Lower) Style no. 65765		82% Nylon 18% Spandex Printed Knitted Fabric GSM 200(+/-10%)	125.00 (Sq. Mtrs.)
			88% Polyester 12% Spandex Bleached Knitted Fabric GSM 200(+/-10%)	83.00 (Sq. Mtrs.)
10.	Girls swim wear set of 82% Nylon 18% Spandex Printed Knitted Fabric GSM 200(+/-10%) & (Shell Upper) & 88% Polyester 12% Spandex Bleached Knitted Fabric GSM 180(+/-10%) (Lining Upper) & 82% Nylon 18% Spandex Printed Knitted Fabric GSM 200(+/-10%) (Shell Lower)& 88% Polyester 12% Spandex Bleached Knitted Fabric GSM 180(+/-10%) (Lining Lower) Style no. 65765	2700 Nos.	82% Nylon 18% Spandex Printed Knitted Fabric GSM 200(+/-10%)	1215.00 (Sq. Mtrs.)
			88% Polyester 12% Spandex Bleached Knitted Fabric GSM 180(+/-10%)	810.00 (Sq. Mtrs.)
			82% Nylon 18% Spandex Printed Knitted Fabric GSM 200(+/-10%)	945.00 (Sq. Mtrs.)
			88% Polyester 12% Spandex Bleached Knitted Fabric GSM 180(+/-10%)	540.00 (Sq. Mtrs.)
11.	Baby Garments (swim wear) of 82% Nylon 18% Spandex Printed Knitted Fabric GSM 200(+/-10%) & 82% Nylon 18% Spandex Dyed Knitted Fabric GSM 200(+/-10%) Style no. 61944	2620 Nos.	82% Nylon 18% Spandex Printed Knitted Fabric GSM 200(+/-10%)	1546.00 (Sq. Mtrs.)
			88% Polyester 12% Spandex Dyed Knitted Fabric GSM 180(+/-10%)	131.00 (Sq. Mtrs.)
12.	Girls swim wear of 82% Nylon 18% Spandex Printed Knitted Fabric GSM 200(+/-10%) & 82% Nylon 18% Spandex Dyed Knitted Fabric GSM 200(+/-10%) Style no. 61944	1570 Nos.	82% Nylon 18% Spandex Printed Knitted Fabric GSM 200(+/-10%)	1178.00 (Sq. Mtrs.)
			88% Polyester 12% Spandex Printed Knitted Fabric GSM: 180(+/-10%)	110.00 (Sq. Mtrs.)

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.



Case No.19	M/s. Gokaldas Exports Ltd. (SPL)
NC Meeting No. 05-AM21 dated 03.02.2021	F. No. 01/84/171/00474/AM-21/DES-V

Decision: M/s. Gokaldas Exports Ltd. has submitted the sample of export product for Style no-0900 and requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD, sample and other details in this case, the Committee approved the input output norms as under:

S.N.	Details of Export List	Qty	Details of import item	Qty Recommended
1	Interchange Jacket (Outer & Inner) (Men), OUTER JACKET made of 100% Polyester Woven Fabric GSM 124 and 100% Nylon Dobby Coated Woven Fabric GSM 124 and INNER JACKET made of 100% Polyester woven fabric GSM 70 (Style # 0900)	20000 Nos.	100% Polyester Coated Woven Fabric, width 56 inches+/-5% GSM 124 +/-10%	55758 Sq. Meter
			100% Nylon Dobby Coated Woven Fabric, width 56 inches+/-5% GSM 124 +/-10%	14793 Sq. Meter
			100% Polyester brushed tricot Knitted Lining Fabric, width 59 inches +/-5% GSM 215 +/-10%	8992 Sq. Meter
			100% Nylon 210T Taffeta Lining Fabric width 60 inches+/-5%GSM 67 +/-5%	41148 Sq. Meter
			100% Nylon Taffeta Coated Lining Fabric width 59 inches+/-5% GSM 73 +/-10%	14686 Sq. Meter
			100% Polyester Knitted mesh Lining fabric width 60 inches +/-5% GSM 80 +/-10%	9144 Sq. Meter
			100% Polyester coated woven fabric width 56 inches +/-5% GSM 70 +/- 10%	52629 Sq. Meter
			100% Polyester brushed tricot Knitted Fabric, width 59 inches +/-5% GSM 215 +/-10%	300 Sq. Meter
			100% Polyester OHR foil printed Lining fabric width 56" +/- 5% GSM 72 +/- 10%	43810 Sq. Meter
			100% Polyester mesh Lining fabric width 60 inches +/-5% GSM 80 +/-10%	1920 Sq. Meter
			100% Polyester Wadding width 60 inches +/- 5%, GSM 80 +/- 10%	525 yards
			100% Polyester microtemp Non-Woven Scrim, width 60 inches +/-5% GSM 14 +/-10%	29000 Meters
			100% Polyester Synthetic Down (Wadding)	3000 Kilograms

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number

in shipping bill.

Case No.20	M/s. Bright Choice Overseas (SPL)
NC Meeting No.05-AM21 dated 03.02.2021	F. No. 01/84/171/00297/AM-21/DES-V

Decision: M/s. Bright Choice Overseas has requested for amendment in special Adv. Authorization no -0310834542 to reduce the export quantity of item at SI. No. 5(women pant) from 16490 nos. to 8427 Nos. and addition of export item at SI. 5A (Mens pants) of quantity 6506 Nos. Committee decided to decide to ask the firm to furnish the CAD, Image, and Measurement for export item SI. No. 5A. The case stands deferred for re-listing.

Case No.21	M/s. A.P.D. Exports (SPL)
NC Meeting No.05-AM21 dated 03.02.2021	F. No. 01/84/171/00495/AM-21/DES-V

Decision: M/s. A.P.D. Exports vide their application dated 18.01.2021 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and decided to ask the firm to furnish proper **Measurement chart** of each export. The case stands deferred for re-listing.

Case No.22	M/s. Shahi Exports Pvt. Ltd. (SPL)
NC Meeting No.05-AM21 dated 03.02.2021	F. No. 01/84/171/00494/AM-21/DES-V

Decision: M/s. Shahi Exports Pvt. Ltd. vide their application dated 15.01.2021 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty.	Details of import item	Qty. Recommended
Mens Shorts (Style No. 103652) Made of 98% Cotton 2% Spandex (Elastane) Dyed Woven Fabric GSM 285 (Tolerance + or - 10%)	14375 (Nos.)	98% Cotton 2% Spandex (Elastane) Dyed Woven Fabric GSM 285 (Tolerance + or - 10%)	26450 Sq. Mtr.

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.23	M/s. Gokaldas Exports Ltd. (SPL)
NC Meeting No.05-AM21 dated 03.02.2021	F. No. 01/84/171/00496/AM-21/DES-V

Decision: M/s. Gokaldas Exports Ltd. vide their application dated 25.12.2021 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

S.N.	Details of Export Items	Qty.	Details of Import Items	Qty. Recommended
1	Sporty Jacket with Lining and Hood (Women) (Style No. 563367/702677) Made of 100% Polyester Coated Woven Fabric GSM 90	7000 Nos.	100% Polyester Coated Woven Fabric Width 58 inches +/-5% GSM 90 (Tolerance + or - 10%)	21540 Sq. Mtr.
			100% Polyester Knitted Mesh Lining Fabric Width 60 inches +/-5% GSM 83 (Tolerance + or - 10%)	15510 Sq. Mtr.
			100% Polyester 210T Taffeta Woven Lining Fabric Width 58 inches +/-5% GSM 83 (Tolerance + or - 10%)	1836 Sq. Mtr.
2	Fatigue Jacket (Women) (Style No.#WOW-00008) Made of 100% Cotton Woven Fabric GSM 214	25000 Nos.	100% Cotton Woven Fabric Width 58 Inches, +/-5% GSM 214 (Tolerance + or - 10%)	81763 Sq. Mtr.
3	Hiking Pant (Men) (Style No.#MWB00066) Made of 81% Cotton 17% Polyester 2% Spandex Woven Fabric GSM 235	40,000 Nos.	81% Cotton 17% Polyester 2% Spandex Woven Fabric Width 54 Inches, +/-5% GSM 235 (Tolerance + or - 10%)	117585 Sq. Mtr.
The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.				

